

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> SEPTEMBER, 2023, 02:30 P.M.**

IA (IBC)/72/11/GB/2022 IN  
CP (IB)/14/7/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	M/s Everest Infra Energy Ltd. Vs. M/s Shree Salasar Properties & Finance Pvt. Ltd. 2. M/s Krishana Trade & Commerce Pvt. Ltd.
Under Section	U/s 11 of NCLT Rules, 2016.

For Petitioner (s) : Mr. Joy Saha Sr. Adv for Corporate Debtor  
Mr. Kuldip Mullick, Adv  
Mr. Shashi Agarwasl FCA

For Respondent (s) : Mr. Saurav Jain, Adv

**ORDER**

Both sides present. List this matter for final hearing on **09.10.2023**. Both the parties are directed to get ready for addressing their arguments without seeking any adjournment on that date.

**Sd/-**

**Shri K.K.Singh  
Member (Technical)**

**Sd/-**

**H.V. Subba Rao  
Member (Judicial)**